

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 10/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/162/IB/2018
NAME OF THE PETITIONER(S) : SPP POLYPACK PVT LTD
NAME OF THE RESPONDENT(S) : VETRIVEL EXPLOSIVES PVT LTD
SECTION : 9 Rule 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	P. Giridharam D. C. David	Operational Creditor	DSB
2.	M. VENKATESH	Debtor	R. V. L.

ORDER

Both the counsels are present and stated that there is a chance for settling the issue between the parties. At request of both the parties time is enlarged for making submissions. Put up on 20.04.2018.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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